

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 07-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1834(CHE)/2023

PETITION NUMBER : CP/511/IB/2017

NAME OF THE APPLICANT : Nagarajan (Liquiadtor) (Cethar Ltd)

NAME OF THE RESPONDENT(S) : M/s Meenakshi Energy Ltd

UNDER SECTION : Sec 60 r/w Sec 18 & 36 of IBC, 2016

ORDER

Ld. Counsel Mr. A.G. Sathyanarayana for the Applicant.

In this case the Respondent has not appeared and is set ex parte.

The Respondent has not appeared till date and the Registry is directed to serve notice for personal appearance during the next date of hearing failing which warrant will be issued for enforcing the attendance of the Respondent.

List the Application for hearing on **27.06.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk